

High Court Of Judicature At Allahabad

OFFICE MEMORANDUM

No.238/AR(S)/2010 Dated: Allahabad : May 25, 2010

The following Additional District & Sessions Judges (Fast Track Court) have been transferred to the places indicated against their names below. They shall keep themselves ready to hand-over charge at their present place of posting on June 07, 2010 afternoon.

No representation of any officer in relation to annual transfers and postings would be entertained before his joining at the transferred place.

The notification regarding their posting at the station to which they have been transferred will follow.

S1 No	Name of Officer	Present Place of Posting	Place to which transferred
1	DR.(SMT.) VIDUSHI SINGH	Agra	Bijnor
2	PRADEEP SINGH	Agra	Kanpur Nagar
3	SHAMSHER KHAN	Aligarh	Muzaffar Nagar
4	SANJIV KUMAR	Allahabad	Kanpur Nagar
5	BRIJESH KUMAR MISHRA	Allahabad	Faizabad
6	ANUPATI RAM YADAV	Ambedkar N. at Akbarpur	Ghazipur
7	VINOD KUMAR-IV	Azamgarh	Faizabad
8	RAM KARAN	Bahraich	Mathura
9	BACHCHU SINGH	Ballia	Hardoi
10	SHAMBHU NATH	Barabanki	Allahabad
11	NAVNEET KUMAR	Bareilly	Kanpur Dehat
12	UMESH KUMAR SINGH	Bareilly	Bahraich
13	SMT. REETA KAUSHIK	Bareilly	Gorakhpur
14	BHOO DEV GAUTAM	Bareilly	Gorakhpur
15	RAKESH KUMAR-III	Bhadohi at Gyanpur	Barabanki
16	LALLU SINGH	Bijnor	Mainpuri
17	ASHOK KUMAR PREMI	Bulandshahar	Bareilly
18	ANAND PRAKASH-I	Chitrakoot	Mau
19	SUDHIR KUMAR-III	Etah	Bulandshahar
20	VIKASH SAXENA-I	Etawah	Bareilly
21	RAJ NARAIN PANDEY	Faizabad	Meerut
22	SHAILESH KUMAR TIWARI	Faizabad	Azamgarh
23	SURESH CHAND	Farrukhabad	Maharajganj
24	ASHOK KUMAR SINGH-V	Gautambuddha Nagar	Kanpur Nagar
25	SHAMSHUL HAQUE	Gautambuddha Nagar	Lucknow
26	SURESH CHANDRA-IV	Ghaziabad	Shahjahanpur
27	KALI CHARAN-II	Hapur-Ghaziabad	Mirzapur
28	SMT.SANGEETA SRIVASTAVA	Gorakhpur	Agra
29	AJAI KUMAR SRIVASTAVA-II	Gorakhpur	Agra
30	GANGA RAM	Hardoi	Kaushambi
31	SHAKEEL AHMAD KHAN	Hardoi	Ballia
32	VIRENDRA KUMAR	Kanpur Dehat	Sultanpur
33	PRAMOD KUMAR SRIVASTAVA-II	Kanpur Nagar	Deoria
34	BRIJENDRA MANI TRIPATHI	Kanpur Nagar	Etawah
35	KRISHNA KUMAR SINGH	Kanpur Nagar	Sultanpur
36	SHYAM JEET YADAV	Kaushambi	Lucknow
37	KARAN SINGH YUVRAJ	Lakhimpur Kheri	Kannauj
38	BRIJ LAL	Lakhimpur Kheri	Kushi Nagar
39	YASHWANT KUMAR MISHRA	Lucknow	Bareilly
40	RAM SUCHIT	Lucknow	Bareilly
41	RAM KRIPAL	Mainpuri	Sultanpur
42	KAUSHALENDRA YADAV	Mathura	Chitrakoot
43	TAHSHILDAR SINGH	Mau	Sitapur
44	DAYA RAM SINGH-II	Meerut	Unnao
45	SURESH CHANDRA BHARTI	Mirzapur	Farrukhabad
46	PRADEEP KUMAR GUPTA	Muzaffar Nagar	Rampur
47	MARKANDEY RAI	Muzaffar Nagar	Aligarh
48	JITENDRA KUMAR	Rampur	Lakhimpur Kheri
49	MOHD. SHAREEF	Saharanpur	Allahabad
50	SITA RAM VERMA	Shahjahanpur	Bhadohi
51	ASHOK KUMAR YADAV-I	Shravasti at Bhinga	Varanasi
52	MAHANTH LAL	Sultanpur	Allahabad
53	AVINASH CHANDRA TRIPATHI	Sultanpur	Hardoi
54	SATYA RAM YADAV	Sultanpur	Hapur (Ghaziabad)
55	SYED SARWAR HUSAIN RIZVI	Unnao	Muzaffar Nagar
56	SHIVA KUMAR SINGH	Varanasi	Ghaziabad

**BY ORDER OF THE COURT,
Sd/-**

**(DINESH GUPTA)
REGISTRAR GENERAL**

No.238 (i)/AR(S)/2010 Dated: Allahabad : May 25, 2010

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, 3rd Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, U.P. Shasan, Lucknow
4. The Director, Inst. of Judicial Training & Research, UP, Lucknow
(Information available on E-mail)
5. All the District & Sessions Judges, Sub-ordinate to High Court of Judicature at Allahabad (Information available on E-mail)
6. The Registrar, High Court, Lucknow Bench, Lucknow with the request to place this before Hon'ble Judges sitting at Lucknow for their Lordship's kind information (Information available on E-mail)
7. The Officer on Special Duty (Computer), High Court, Allahabad
8. The Registrar (Confidential), High Court, Allahabad
9. The Joint Registrar (Budget), High Court, Allahabad
10. The Section Officer (Admin. A-3) Section, High Court, Allahabad
11. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this before Hon'ble Judges for their Lordship's kind information (Information available on E-mail)

**BY ORDER OF THE COURT,
Sd/-
(VIRENDRA KUMAR SRIVASTAVA)
ASST. REGISTRAR (S)**